

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOKSABHA
UNSTARRED QUESTION NO. 5445
ANSWERED ON 06TH APRIL, 2017

LAND ACQUISITION

5445. SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the total land area acquired for development of national highways in the country during the last three years, national highway-wise/State-wise;
- (b) the details of the guidelines for land acquisition for construction of national highways;
- (c) whether all the agencies comply with the said guidelines at the time of land acquisition;
- (d) if not, the details of the problems related to land acquisition in the country, State-wise;
- (e) whether compensation for land acquired from farmers has been paid, if so, the details thereof and if not, the reasons therefor; and
- (f) the steps taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) to (f) Land for the construction of National Highways in the country is acquired under the provisions of the National Highways (NHs) Act, 1956, and the compensation is determined in consonance with the applicable provisions of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (RFCTLARR) Act, 2013. The details of land acquired by the National Highways Authority of India (NHAI) and the compensation paid thereto, to the affected persons/farmers during each of the last three years, State-wise, are enclosed as Annexure-I and Annexure-II respectively.

Annexure- I

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (f) LOK SABHA UNSTARRED QUESTION NO. 5445 ANSWERED ON 06.04.2017 ASKED BY SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL REGARDING LAND ACQUISITION

Name of States	Year wise Land Acquisition of States for all projects in Ha.		
	2013-14	2014-15	2015-16
Andhra Pradesh	455	153	316
Assam	0	0	0
Bihar	235	351	539
Chhattisgarh	563	66	115
Gujarat	302	151	373
Goa	0	0	0
Haryana	218	87	1662
Himachal Pradesh	159	0	208
Jammu & Kashmir	66	0	12
Jharkhand	37	0	204
Karnataka	668	749	676
Kerala	5	24	40
Madhya Pradesh	1992	883	111
Maharashtra	1336	561	988
Meghalaya	14	13	0
Orissa	236	190	940
Punjab	47	50	233
Rajasthan	458	1723	1264
Tamil Nadu	315	855	325
Uttrakhand	23	89	437
Uttar Pradesh	1227	566	307
West Bengal	299	222	537
Total	8655	6733	9287

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (f) LOK SABHA UNSTARRED QUESTION NO. 5445 ANSWERED ON 06.04.2017 ASKED BY SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL REGARDING LAND ACQUISITION

Year wise data on compensation paid to affected persons/farmers for all projects

Name of States	Compensation deposited with Competent Authority (LA) (in Rs. Crore)		
	2013-14	2014-15	2015-16
Andhra Pradesh	450.08	119.21	697.48
Assam	31.03	124.44	4.37
Bihar	525.28	630.82	2112.49
Chhattisgarh	90.71	95.57	78.30
Gujarat	103.55	216.59	260.59
Goa	0.02	0.0	0.0
Haryana	537.03	2210.14	1662.41
Himachal Pradesh	515.64	12.99	920.31
Jammu & Kashmir	129.36	48.37	89.38
Jharkhand	24.35	10.07	1556.20
Karnataka	476.74	736.93	342.08
Kerala	259.21	274.52	154.73
Madhya Pradesh	595.74	0.0	174.47
Maharashtra	925.07	610.29	1908.63
Meghalaya	62.74	24.89	22.81
Orissa	69.68	497.33	520.16
Punjab	30.02	3.63	0.0
Rajasthan	269.59	433.66	531.95
Tamil Nadu	331.75	311.68	674.20
Uttarakhand	59.15	98.31	446.50
Uttar Pradesh	1321.00	1393.17	4949.29
West Bengal	986.13	1174.39	1913.65
Total	7793.87	9027.00	19020.00
